



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

25/07/2019

O.A./260/344/2015

BISWAJIT SAHOO  
-V/S-  
D/O POST

ITEM NO: 54

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.B.Swain

Notes of The Registry	Order of The Tribunal
	None for the applicant. Mr.B.Swain, learned counsel for the respondents is present.
	No one was present on behalf of the applicant on the previous date i.e. 30.4.2019. It is seen from the record that vide order dated 14.3.2019 Registry has sent a copy of the order by registered post to the applicant.
	It seems that the applicant is no longer interested in pursuing this case.
	The OA is therefore dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.

Copy of the order be sent to the applicant by post and also handed over to the respondents' counsel by the Registry.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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